COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 132 OF 2017 &

<u>IA NO. 910 OF 2017</u>

Dated: 17th July, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

M/s. Minopharm Laboratories Pvt. Ltd. Appellant(s)

Versus

Telengana State Electricity Regulatory Commission & Respondent(s)

Ors.

Counsel for the Appellant(s) : Mr. Raghavendra M. Bajaj

Mr. Samar S. Kolhwaha Mr. Shreyas Mehrotra

Counsel for the Respondent(s) : Ms. D. Bharathi Reddy for R-1

Mr. Rakesh K. Sharma for R-2

Ms. Swapna Seshadri

Ms. Parichita Chowdhury h/f Ms. Deipali Sheth for R-3

ORDER

Learned counsel for the appellant seeks four weeks more time to file rejoinder. He may take steps to file rejoinder on or before 14.08.2018 along with IA after serving copy on the other side.

List the matter on <u>04.09.2018</u>.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/tpd